

**Annexure -1**  
**SUPERTHARRM ENGINEERS PRIVATE LIMITED**  
**Date of Commencement of Liquidation Process- 18th August 2023**  
**List of Stakeholders filed on 16/02/2024**  
**List of Secured Financial Creditor**

Sr.No.	Name of Creditor	Details of Claim Received		Details of Claim Admitted							Amount of Contingent Claim	Amount of any Mutual Dues that may be set off	Amount of Claim Rejected	Amount of Claim under Verification	Remarks if any
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by security Interest	Whether Security Interest Relinquished (Yes/No)	Details of Security Interest	Amount Covered by Guarantee	% Share in total amount of Claim Admitted					
1	Vidya Sahakari Bank, Head Office No.1355,Plot No.72, Natu Baug, Shukravar Peth,Pune 411002	02-09-2023	6,03,67,192	5,94,79,257	Secured	Yes	Yes	a. Mortgage Deed dated 25.03.2013 being registered at the officer of Sub Registrar Maval II at Serial No. 1476/2013 b. Supplementary Deed of Mortgage dated 15.12.2013 registered at the officer of Sub Registrar Maval II at Serial No. 6233/2013 c. Deed of further charge dated 14.02.2015 registered at the officer of Sub Registrar Maval II at Serial No. 1106/2015 d. Notice of Intimation of Mortgage by the by of deposit of title Deeds dated 22.12.2016 at the officer of at the officer of Sub Registrar Maval II at Serial No. 2887/2016 and Receipt No. 2448	NA	100.00%	0	0	0	0	The charges of Rs. 8,87,935/- incurred for the recovery process were separately considered under the other stakeholders category and not considered as part of Outstanding financial debt.

For Supertharrm Engineers Private Limited  
(In Liquidation)

*S. Kulkarni*  
Authorized Signatory